

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 607 of 2020

IN THE MATTER OF:

Ashok Kumar **...Appellant**

Versus

K T C Foods Pvt. Ltd. & Ors. **...Respondents**

Present:

For Appellant: Mr. Rakesh Kumar, Advocate.

**For Respondents: Mr. Vijay Singh and Ms. Daizy, Advocates for R-1& 2.
Mr. Ritoban Sarkar, Mr. Anuj Singh and Mr. Gaurav Sethi, Advocates for R-3.**

With

Company Appeal (AT) (Insolvency) No. 650 of 2020

IN THE MATTER OF:

Shiv Shakti Inter Globe Exports (P) Ltd. **...Appellant**

Versus

K T C Foods (P) Ltd. & Anr. **...Respondents**

Present:

For Appellant: Mr. Vijay Singh and Ms. Daizy, Advocates

For Respondents: Mr. Anuj Singh, Advocate for R-2.

O R D E R
(Through Virtual Mode)

04.09.2020: In Company Appeal (AT) (Insolvency) No. 607 of 2020, reply affidavits filed on behalf of Respondent no. 1 and Respondent No. 2 are taken on record. Shri Ritoban Sarkar, Advocate appears on behalf of newly impleaded Respondent No. 3. He may file reply affidavit within 20 days. Appellant may file rejoinder to all the reply affidavits within 10 days thereof.

Learned counsel for the parties may also file their short written submissions, not exceeding three pages, within 30 days.

In Company Appeal (AT) (Insolvency) No. 650 of 2020, Mr. Anuj Singh, Advocate appears on behalf of Respondent No. 2 (Liquidator). Learned counsel for the Appellant points out that the Appellant being the purchaser of the liquidated estate of the Corporate Debtor has arrayed the Corporate Debtor as Proforma Respondent No. 1. Thus, no service is required to be effected on Respondent No. 1 independently. Learned counsel for Respondent No.2 may file reply affidavit within 20 days. Rejoinder, if any, may be filed within 10 days thereof

Learned counsel for the parties may also file their short notes/ written submissions, not exceeding three pages, alongwith their pleadings.

Post both the appeals 'for admission (after notice)' on **12th October, 2020** before Court No. II.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc